

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 296 /A. The Vacancy position of the Jharkhand Superior Judicial Service including future vacancies likely to be accrued till 31st March, 2024 is notified in the following manner:-

By direct recruitment from Bar(25%)-Rule 4 (a)	By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4(b)	Promotion (by way of selection) through limited competitive Examination(10%)-Rule 4(C)
18	00	12

**If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*

Dated: 23rd November, 2023

By order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 4224 /Apptt.

Dated Ranchi, the 23rd November, 2023

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand.


Registrar General